Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Government is taking measures to provide for food fortification in order to combat micro-nutrient deficiency also known as hidden hunger prevalent in the country;

(b) if so, the details of the progress made thereof;

(c) if not, the reasons therefor;

(d) whether the Government intends to expand the same; and

(e) if so, the details thereof and if not, the reasons therefor?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)

(a) to (e): In order to achieve uniform nutritional impact among the targeted population, the Government of India has approved the supply of fortified rice throughout the Targeted Public Distribution System (TPDS) under the National Food Security Act (NFSA) and in Other Welfare Schemes of Government of India in all States and Union Territories (UTs) by the year 2024 in a phased manner. The implementation plan of the initiative throughout the country in a phased manner is envisaged below:

1. Phase-I: Covering ICDS and PM-POSHAN in all over India by March, 2022
2. Phase-II: Phase I above plus TPDS and OWS in all Aspirational and High Burden Districts on stunting (total 291 districts) by March 2023.
3. Phase-III: Phase II above plus covering the remaining districts of the country by March, 2024

In the Phase-I, nearly 17.51 LMT of fortified rice have been lifted by States/UTs for distribution under ICDS and PM POSHAN. Phase II is under implementation and upto February, 2023, 92.77 LMT of fortified rice has been lifted under TPDS for Aspirational and High Burden Districts. Also, nearly 27.46 LMT of fortified rice have been lifted by States/UTs for ICDS and PM-POSHAN.

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